

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 212 of 2014**

**Dated : 24<sup>th</sup> September, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)**  
**Versus**

**Chhattisgarh State Electricity Regulatory Commission**  
**... Respondent(s)**

**Counsel for the Appellant (s) : Mr. K. Gopal Chowdhary**

**ORDER**

At the request of the learned counsel for the Appellant, Post the  
matter on **01.10.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/js